

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 194
TO BE ANSWERED ON 04.02.2019**

SHARADA PRASAD COMMITTEE REPORT

194. DR. SHASHI THAROOR:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government is aware that the Sharada Prasad Committee Report has held that there is nepotism and irregularities in the working of sector skill councils;
- (b) if so, the details of the steps taken by the Government in relation to aforesaid findings;
- (c) whether the Government is aware that the Sharada Prasad Committee Report has suggested that to avoid conflict of interest, members of National Skill Development Corporation (NSDC) should not be members of National Skill Development Funds (NSDF) and if so, the details thereof;
- (d) whether the Government has taken any steps to change the constitution of NSDF; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI ANANTKUMAR HEGDE)**

(a) to (b) The Government constituted a Committee under Shri Sharda Prasad, former Director General, Directorate General of Employment & Training, Ministry of Labour & Employment, Government of India, for rationalisation and optimization of the functioning of Sector Skill Councils (SSCs), on 18.05 2016.

The Committee has made several recommendations on inter alia, classification, role, governance structure and financing of SSCs. The Committee submitted its Report in December 2016. The Report was placed in public domain and thereafter there were three consultations held at Bangalore (15th June, 2017), Mumbai (29th June, 2017) and Delhi (20th July, 2017) with all stakeholders viz SSCs, Industry Associations, State Governments, user industries, training providers and Central Ministries/ Departments. Since then NSDC has issued guidelines for avoidance of conflict of interest in promoting organization of SSCs in August 2018.

(c) to (e) The Cabinet in its meeting held on 28.03.2018 had approved the proposal of Ministry Skill Development & Entrepreneurship (MSDE) to revise composition of the Board of Trustees of National Skill Development Fund (NSDF). The revised composition of Board of Trustees of NSDF is as under:

- (i) Secretary, MSDE
- (ii) Chief Executive Officer, National Institution for Transforming India (9NITI) Aayog or a nominee not below rank of Joint Secretary (JS);
- (iii) Secretary, Department of Financial Services or a nominee not below the rank of JS: and
- (iv) Representative from industry to be nominated by Government of India